

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

(IB)-402(PB)/2017

**IN THE MATTER OF:**

STUP Consultants Pvt. Ltd.

...Applicant/Petitioner

v.

Egis India Consulting Engineering Pvt. Ltd.

... Respondent

**under Section 9**

**Order delivered on 30.01.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**

**HON'BLE PRESIDENT**

**S. K. MOHAPATRA**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Applicant/Petitioner: Ms. Aakanksha Kaul & Mr. Haroon Asrar, Advocates

For the Respondent: Mr. Ashish Virmani, Advocate

**ORDER**

The talks for settlement has not fructified and the matter needs to be heard on merit.

List for arguments on 12.02.2018.

Sd/-  
(M. M. KUMAR)  
PRESIDENT

Sd/-  
(S. K. MOHAPATRA)  
MEMBER (TECHNICAL)